

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

IA(LB.C)/1719 (CH)2023, IA(I.B.C)/461 (CH)2023,
IA(I.B.C)/462 (CH)2023

In
CP (IB) No. 108/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:

Kochar Overseas Pvt. Ltd.

...

Petitioner

Versus

Punjab National Bank

...

Respondent

Under Section: 10, 54, Sec 43(1) r/w Sec 44 (1), 66(1) IBC 2016

Order delivered on 09.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.05.2024.

Sd/-

Court Officer